

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

New Delhi, the 3rd November, 1978.

N O T I F I C A T I O N
(I N C O M E - T A X)

No. 2569 (F.No.197/116/78-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Lady Tata Memorial Trust" for the purpose of the said section for and from the assessment year 1976-77.

Sd/-

(M. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

TO
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden),
New Delhi.

Copy to:-

1. Shri B. Choksi, Trustee, Lady Tata Memorial Trust, Bombay House, Romy Mody Street, Bombay-400023 with reference to his letter No. LRMT/AD/78/78-79, dated 23.7.1978.
2. The Commissioner of Income-tax, Bombay City-IV, Bombay with reference to his letter No. BC No. T-I/289(18)/78-79, dt. 3.9.78.
3. All Commissioners of Income-tax,
4. Directors of Inspection (IT)/(R&S)/(R&E)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers and Sections of I.T. Wing of C.B.D.T., New Delhi.
7. Comptroller & Auditor General of India, New Delhi (20 copies).
8. Bulletin Section of Dte. of Ins. (RS&P), New Delhi (5 copies).
9. Director of Training, IRS (DF), Staff College, Nagpur (5 copies).
10. Shri M.B. Rao, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Sd/-

(M. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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NO. CC/IT(AI)/2470/803/RSP/78.

ASSISTANT DIRECTOR (RS&P).